

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CA-(CAA)-88(ND)/17

IN THE MATTER OF:

M/s. MKS Pharma Limited  
And M/s. Skymap Healthcare (P) Ltd.

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PETITIONER

**SECTION :**

Under Section 230-232

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner  
For the Respondent  
For ROC, Delhi


: -

: -

: Mr. Manish Raj, Company Prosecutor

ORDER

Order reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.8.2017